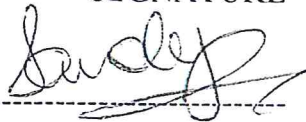


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CB/1059/(~~EB~~)/2018  
NAME OF THE PETITIONER(S) : ANNANTHAMPY HOTELS AND RESORTS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC KERALA  
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	SANDEEP KUMARS	PCS	
		REPRESENTATION BY WHOM	

**ORDER**

PCS representing the Applicant present. ROC, Kerala has filed their Report.  
Submissions heard. **Order is reserved.**

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)